

Sl. No.	State/UT	2014-15	2015-16	2016-17	Total
27.	Puducherry	0	0	1	1
28.	Punjab	0	0	3	3
29.	Rajasthan	2	0	4	6
30.	Sikkim	0	0	0	0
31.	Tamil Nadu	0	0	19	19
32.	Telengana	1	2	1	4
33.	Tripura	0	0	0	0
34.	Uttar Pradesh	13	7	25	45
35.	Uttarakhand	0	0	5	5
36.	West Bengal	0	0	4	4
TOTAL		28	12	104	144

#### **Ranking of Kendriya Vidyalayas**

711. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry is planning/likely to plan to rank the Kendriya Vidyalayas of our country;

(b) if so, the details thereof; and

(c) the purpose of such plans and whether any such initiatives were taken in the past also?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No such proposal is under consideration at present.

(b) Does Not arise

(c) There have been no initiatives in the past as well for ranking of the Kendriya Vidyalayas.

#### **Replacement of UGC and AICTE with HEERA**

712. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is planning to replace University Grants Commission (UGC) and All India Council for Technical Education (AICTE) with a

new single regulator as Higher Education Empowerment Regulation Agency (HEERA) for regulating higher education in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the difficulties being faced from existing autonomous bodies *viz.*, UGC and AICTE; and

(d) the reasons why Government is not strengthening the existing bodies with greater vigilance and administration instead of replacing them with new agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) At present, there is no such proposal to replace the University Grants Commission (UGC) and the All India Council for Technical Education (AICTE) with a new single regulator as Higher Education Empowerment Regulation Agency (HEERA).

The idea of a single regulator for higher education is not new. Various committees on higher education have earlier recommended a single regulatory body. While National Knowledge Commission (2006) recommended an independent regulatory authority for higher education, the Committee on Renovation and Rejuvenation of Higher Education (Professor Yashpal Committee: 2009) advocated an apex regulatory body by converging multiple regulatory agencies in the field of higher education. Further, the University Grants Commission Review Committee (Prof. Hari Gautam Committee) in 2014 had recommended that the UGC should be replaced by an apex institution entitled National Higher Education Authority.

(d) In order to strengthen UGC and with a view to promote academic and administrative autonomy and to make regulations more broad based less prescriptive and less intrusive, significant funding and regulatory reforms have been undertaken in UGC. These include (i) amendments in existing UGC Regulations, (ii) introduction of new UGC Regulations, (iii) autonomy to quality Higher Education Institutions, (iv) reforms in accreditation framework etc.

AICTE has also been restructured to meet the demands of student fraternity and technical institutions by promoting R and D, Vocational Education, inclusivity and transparency.

### **Cancellation of Deemed University Status**

713. SHRI KIRANMAY NANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Ministry is considering to cancel the status of deemed university;